

15

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/284A/ (IB)/2017
NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	<i>T. T. Nar. Unlu</i>	<i>Counsel for</i>	<i>[Signature]</i>
	KRIPA KARAN. A	COUNSEL FOR RESPONDENT	<i>[Signature]</i>

ORDER

Counsels representing both the parties are present. Counsel of respondent stated that the matter is almost settled and prayed for time to make submissions regarding the outcome of the settlement. Time is enlarged at request of both the sides. Put up on 21.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)